

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2013 &
IA. No. 223 of 2013

Dated : 16th December, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Indian Hotels Co. Ltd & Anr. ... Appellant(s)

Versus

**Maharashtra Electricity
Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Ms. Purna Priyadarshini

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
for .1
Ms. Pallavi Mohan
Mr. Rajendra Patsute
Mr. Rajendra Dubal for R-2

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on

23.01.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt